

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:308
ANSWERED ON:02.08.2011
COCONUT PALM INSURANCE SCHEME
Antony Shri Anto

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government has implemented the Coconut Palm Insurance Scheme (CPIS) in the country;
- (b) if so, the details thereof; and
- (c) the number of beneficiaries and the amount allocated under the scheme for the last two years, year-wise and State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE, FOOD PROCESSING INDUSTRIES AND PARLIAMENTARY AFFAIRS (SHRI HARISH RAWAT)

(a) & (b): A pilot Coconut Palm Insurance Scheme (CPIS) was introduced in 2009-10 for the benefit of coconut growers in major coconut growing States. Coconut plants of the age from 4th year to 60th year are covered. Insurance coverage is provided for total loss/death/becoming useless of the plant. Fifty percent subsidy in premium is provided by Government of India and twenty five percent by the concerned State Government. Pilot is continued during current financial year 2011-12.

(c): State-wise number of beneficiaries are as under:

States 2009-10 2010-11

Goa	12	228
Andhra Pradesh	09	
West Bengal	415	
Kerala	30844	
Maharashtra	1108	
Karnataka	345	
Tamil Nadu	1489	

The scheme is demand driven therefore, no State-wise amount is allocated. Rs.10 lakh and Rs.85 lakh have been provided during 2009-10 and 2010-11 respectively against the committed liability of subsidy of Central Government. A budget allocation of Rs.100 lakh has been made for the year 2011-12.